

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 282 of 2003

Jabalpur, this the 7th day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member
Roop Singh Dhakad, Aged
about 31 years son of Shri
Narayan Singh, R/o Gurariya,
Post Magardha, Post Magardha,
P.S. and Tahsil- Bareli,
District- Raisen M.P.

(By Advocate - Shri R.K. Thakur)

APPLICANT

1. Union of India,
Through the Secretary,
Department of Post,
New - Delhi.
2. Sub Post Master,
Bareli Post Office,
C/o Pravar Adhikshak,
Postal Division, Post Office,
Bhopal M.P.
3. Prakash Chand Jhadiya
E.D.S.P.M. Ship, Bareli
Post Office, P.S. And Tah.
Bareli, Distt. Raisen.

RESPONDENTS

O R D E (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

By this OA the applicant has prayed for compensation under Section 25 of the Industrial Disputes Act. Such a relief cannot be granted by this Tribunal in the light of the decision of the Apex Court in the case of K.P. Gupta vs. Controller, Printing & Stationery JT 1995(7)SC522. The learned counsel for the applicant therefore prayed that the OA be allowed to be withdrawn with liberty to approach the proper forum as may be advised by law. It is ordered accordingly.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

D.C. Verma
(D.C. Verma)
Vice Chairman (J)

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10/2/1977

कृष्णकुन रोड/वडा..... जिल्हा रायगढ़, दिल्ली

परिवारी नाम:

- (1) शंखिल, वडा नं. १०, जिल्हा रायगढ़, दिल्ली कार्यसल
- (2) आनंद, वडा नं. १०, जिल्हा रायगढ़, दिल्ली कार्यसल
- (3) प्रताप, वडा नं. १०, जिल्हा रायगढ़, दिल्ली कार्यसल
- (4) विंयोगी, वडा नं. १०, जिल्हा रायगढ़, दिल्ली कार्यसल

R.K. Thakur

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मुद्रित दिन १०-२-०३